File No. 10/03/2016-NCLT NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003

Dated: 6th September, 2016

ORDER

There shall be a Special Principal Bench on 20th September, 2016 to deal with the matter of M/s Jai Prakash Associates Ltd (CP No. 25/10/2014). The Members of this Special Principal Bench shall sit after taking up the regular matters of their respective Benches. The Special Principal Bench shall comprise of:

Special Principal Bench at New Delhi

- 1. Shri R. Vardharajan, Member (Judicial)
- 2. Shri Santanu Kumar Mohapatra, Member (Technical)

This is in modification of Order of even number dated 05.07.2016 for 20th September, 2016 only.

By Order of the National Company Law Tribunal.

Ram Bairwa) (Shiv)

Registrar, NCLT Telephone: 24363451

Copy to:-

- 1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- 4. Officers of National Company Law Tribunal/ Principal Bench/ New Delhi
- 5. NCLT web site/ Notice Board.